

National Company Law Tribunal
Allahabad Bench
Allahabad

CP No. 13 (ND)/2011

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.12.2016.

NAME OF THE COMPANY: Sh. Vijay Kumar Gangwar

Vs.

M/s Farukhabad City Hospital Pvt. Ltd.

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act, 1956.

Sl. No.	Name	Designation	Representation	Signature
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1.	<u>Order dated 14.12.2016</u>			
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2.	<u>CP No.13 (ND)/2011 Sh. Vijay Kumar Gangwar Vs. M/s Farukhabad City Hospital Pvt. Ltd.</u>			
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Notices are not properly served as per the report placed
before us by the office. The office is strictly instructed to issue
fresh notices to all the parties by speed post forthwith for their
appearance on 11.01.2017.

List on 11.01.2017.


SH.V.S.R. AVADHANI (Judicial Member)


SH. H.P. CHATURVEDI (Judicial Member)

Dated 14.12.2016

For Compliance
14/12/2016
Nagpal
14/12/16